

From,

S.K. Pushkar
Assistant Registrar (Services),
High Court of Judicature at
Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 567/Admin. (Services)/2020 Allahabad: Dated: December 07, 2020

Subject: Regarding nomination of all the Principal Judges & Addl. Principal Judges, Family Court of Uttar Pradesh for participating in the second and final round of online training workshop to be held on 19th & 20th December, 2020

Sir,

With reference to your letters no. JTRI/2021 dated 04.12.2020 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate all the Principal Judges and Additional Principal Judges of Family Courts of State for participating in the second and final round of online training workshop to be held on 19th & 20th December, 2020.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours faithfully,

Sd/-

Assistant Registrar (Services)

No. 567 (i)/Admin. (Services)/2020

Dated: December 07, 2020

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges with the request to kindly inform the nominated officers accordingly.
3. All the Principal Judges and Additional Principal Judges of Family Courts of State with the request to participate in Two Days Online Training Programme for which you have been nominated.
4. The Assistant Registrar, Admin. (A-3), High Court, Allahabad.

Sd/-

Assistant Registrar (Services)